**IN THE NATIONAL COMPANY LAW TRIBUNAL**
**MUMBAIBENCH**

(2) C.P.(IB)-3421(MB)/2019

CORAM:

**SHRI CHANDRA BHAN SINGH**
**MEMBER (Technical)**

**SMT. SUCHITRA KANUPARTHI**
**MEMBER (Judicial)**

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON **27.01.2020**

NAME OF THE PARTIES: Grauer and weil India Ltd
V/s
Cupro Tubes Enterprises Pvt Ltd.

SECTION: 7 OF THE INSOLVENCY AND BANKRUPTCY CODE.

**ORDER**

1. The Learned Representatives for both the sides are present.
2. By consent the matter is adjourned to **20.02.2020**.

**Sd/-**
**CHANDRA BHAN SINGH**
**Member (Technical)**

**Sd/-**
**SUCHITRA KANUPARTHI**
**Member (Judicial)**

27.01.2020
Jd